

AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Out of a gross budget provision of Rs. 18.03 crores for 1968-69, a sum of Rs. 44.88 lakhs *i.e.*, about 2.5% has been surrendered as unspent by the Government of Manipur. The Department-wise details of the surrendered amount are indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-713/69.]

(b) Yes, Sir.

(c) The reasons for surrendering the amount are reported to be broadly as under;

(1) Posts remaining vacant due to non-availability of technical hands;

(2) Economy in expenditure on T.A. and D.A.

(3) Non-purchase of materials of contingent nature;

(4) Non-finalisation of land acquisition proceedings (Flood Control); and

(5) Non-taking up of Public works, like minor irrigation, electricity schemes and buildings to the extent anticipated.

Seminar on 'Meitie Script' and 'Meitie Mayek' Conference at Imphal

6100. SHRI M. MEGHACHANDRA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether there had been a Seminar on 'Meitie Script' and a 'Meitie Mayek' Conference held recently at Imphal for finding out the correct Meitie Script;

(b) if so, the findings of the two; and

(c) the reaction of Government thereto?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): (a) to (c). This Ministry have no authentic information about the recommendations made by the Seminar reported to have been held at Imphal on 'Meitie Script' and 'Meitie Mayek'.

Revision of Pay Scales of Assistant Headmasters in Schools of Manipur

6101. SHRI M. MEGHACHANDRA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government have sanctioned the revision of Pay Scales of the Assistant Headmasters or grant of special allowances to the Assistant Headmasters of the High Schools and the Higher Secondary Schools of Manipur;

(b) if not, the reasons thereof;

(c) whether Government of Manipur have proposed any revision of their pay or in lieu of the revision, grant of special allowance for sanction by the Centre; and

(d) if so, the nature of the proposal made and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) to (d). The scale of pay of the post of Assistant Headmasters of the High/Higher Secondary Schools of Manipur has already been revised to Rs. 200. 12.50-250-EB-12-50-275-15-350-EB-15-500 with effect from 1st April, 1964 on the Assam pattern. No further proposal for the revision of this scale of pay is under the consideration of the Central Government at present.

Extra Share in Revenues and Additional Grants for Delhi Corporation

6102. SHRI D.N. PATODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have turned down a request from the Delhi Administration for an extra share in the revenues of the capital and additional grants for the Delhi Corporation;

(b) if so, what were the demands made; and

(c) the reasons for turning down the request?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) The Delhi Administration has not made any such request to the Central Government.

(b) and (c). Do not arise.

Streamlining Procedure for Clearing Air Passengers from Customs and other Formalities

6103. SHRI D.N. PATODIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that at present a long time is taken in clearing air passengers from customs and other formalities before they can come out of the airport; and

(b) whether in view of Government's decision to introduce heavy passenger aircrafts of the Jumbo type, it has been considered reasonable to streamline the existing procedure so that by the time the new planes are introduced, the system is perfect and can meet the needs of the time?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) The arrangements for customs clearance and other entry formalities are kept constantly under review, and the procedures simplified where possible in consonance with the needs of security.

(b) Yes, Sir. A high level Inter-Departmental Committee for Facilitation, under the chairmanship of the Civil Aviation Secretary and including senior representatives of Customs, Immigration, Health and Department of Civil Aviation, is looking into the various policy aspects of facilitation so as to ensure quicker clearance of international air traffic, which will increase greatly with the introduction of Jumbo jets.

हवाई अड्डों पर गणमान्य व्यक्तियों (बी० आई० पी०) तथा विधायकों के लिए विधायक कक्ष

6104. श्री रामावतार शास्त्री : क्या पर्यटन तथा असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में सब हवाई अड्डों पर गणमान्य व्यक्तियों तथा विधायकों के लिये पृथक्-पृथक् कक्ष हैं ;

(ख) यदि हाँ, तो गणमान्य व्यक्तियों की श्रेणी में किस-किस स्तर के व्यक्तियों को शामिल किया जाता है ;

(ग) क्या यह भी सच है कि इस प्रयोजन के लिए संसद् सदस्यों को गणमान्य व्यक्ति नहीं समझा जाता है ;

(घ) यदि हाँ, तो उसके क्या कारण हैं ;

(ङ) क्या इस सम्बन्ध में नियमों का संशोधन करके सरकार का विचार संसद् सदस्यों तथा विधायकों को गणमान्य व्यक्ति की श्रेणी में शामिल करने का है ; और

(च) यदि नहीं, तो इसके क्या कारण हैं ;

पर्यटन तथा असेनिक उड्डयन मंत्री (डा० कर्ण सिंह) (क) : जी, नहीं। पालम पर, आरक्षित विश्राम कक्षों के अतिरिक्त, एक समारोह विश्राम कक्ष भी है, जिसका उपयोग प्रतिबंधित है।

(ख) और (ग). पालम हवाई अड्डे पर आरक्षित विश्राम कक्षों को छोड़कर, जिनके कि बारे में हाल ही में एक सूची (जो विवरण में दी गयी है जो सभा पटल पर रखी गयी है।) [पुस्तकालय में रखा गया देखिये संख्या LT—714/69] तैयार की गयी थी, और कोई अत्यन्त महत्वपूर्ण व्यक्तियों की सूची इस प्रयोजन के लिये नहीं बनायी गयी है। आरक्षित विश्राम कक्ष सभी हवाई अड्डों पर संसद् सदस्यों को भी उपलब्ध कराये जाते हैं।

(घ), (ङ) और (च). प्रश्न नहीं उठते।

असेनिक हवाई अड्डों पर रात्रि सेवा की व्यवस्था

6105. श्री रामावतार शास्त्री : क्या पर्यटन तथा असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :